

**Construction of rural Godowns**

3066. SHRI BIMALKANTI GHOSH : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) the objectives of the scheme for establishment of National Grid of Rural Godowns and how the cost of construction of rural godowns is met;

(b) the proposals for construction of rural godowns approved till 30 June, 1985 and the amount of Central subsidy released ;

(c) what success has been achieved in West Bengal in construction of rural godowns and what success has been achieved by the other States/Union Territories till 30 June, 1985 ;

(d) whether West Bengal is lagging behind some other States/Union Territories ; and

(e) if so, the reasons thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) The major objectives of the scheme for establishment of a National Grid of Rural Godowns are as under :

(i) Provention of distress sale of food-grains and other agricultural produce immediately after harvest at prevailing low prices ;

(ii) reduction of loss in quantity and quality arising at present from storage in sub-standard godowns;

(iii) reduction in the pressure on existing storage facilities on public agencies, cooperatives, etc., particularly during the post-harvest period of peak demand ;

(iv) reduction in the pressure on transport system in post-harvest period.

(v) creation of additional opportunities of employment in rural areas;

(vi) bringing the inputs within easy reach of the farmers ;

(vii) helping in easy procurement of food-grains by Food Corporation of India and other agencies.

Construction cost of godowns is met 50% by subsidy and 50% by loans. The amount of subsidy is shared equally between the Central and the State Government. The loan component is met by banks.

(b) Till 30th June, 1985, proposals for construction of 3324 rural godowns generating total storage capacity of 16,21,801 metric tonnes have been approved from the inception of the scheme on 1979-80 and for this purpose Central subsidy amounting to Rs. 13,48,10,058 has been released to various States/Union Territories;

(c), (d) & (e) Information is being collected and will be laid on the Table of the House.

**Wheat and rice stocks with FCI**

3067. SHRI MANVENDRA SINGH : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to states :

(a) the quantity of wheat and rice was stored by Food Corporation of India as on 30 June, 1985 ;

(b) the yardstick for checking the quality of wheat and rice and other food-grains which was stored by F.C.I. upto 30 June, 1985 to ensure that is upto the mark of the standard fixed by F.C.I.; and

(c) if not, the reasons therefor ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) The quantity of wheat and rice held by Food Corporation of India on Central Pool account as on 30th June, 1985, is as under :

(figures in lakh tonnes)

Wheat	Rice
125.36	69.55

(b) and (c) The foodgrains stored by Food Corporation of India are tested and checked by qualified technical staff at fortnightly intervals, for ascertaining the state of preservation of the stocks and for undertaking timely dis-infestation. The quality of stocks is judged according to the prescribed standards for various grains.

**Setting up of TV transmitter Centres  
at Rohra and Rampur in Simla  
Distt. (H.P.)**

3068. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of INFORMATION & BROADCASTING be pleased to state :

(a) whether some parts of Simla district in Himachal Pradesh are not able to the programmes of Doordarshan due to non-setting of T.V. transmitter ;

(b) whether Government have any intention to set up T.V. transmitter centres at Rohra and Rampur in Simla district in Himachal Pradesh; and

(c) if so, the details thereof and if not, the reasons therefor ?

**THE MINISTER OF STATE OF THE  
MINISTRY OF INFORMATION & BROADCASTING (SHRI V.N. GADGIL) :**

(a) Yes, Sir.

(b) There is no approved scheme at present to set up TV transmitters at either of the two places.

(c) The extension of TV service to uncovered areas in the country would depend upon future availability of resources.

**Operation Flood-II**

3069. SHRI K. RAMACHANDRA REDDY : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) the progress made upto the end of March, 1985 and monthly thereafter upto the end of July, 1985 under Operation Flood II, State-wise;

(b) quantity of skimmed milk powder and butter-oil received as gift monthly from March, 1985 upto July, 1985 and State-wise issued and quantity of each committed by European Economic Community (EEC) for 1985-86 and subsequent year; and

(c) Statewise financial allocations during each of the last three years ?

**THE MINISTER OF STATE IN THE  
DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) :** (a) A statement-I showing the State-wise progress made for certain key component of Operation Flood II upto March, 1985 is given below. The information for the months from April to July, 1985 has not become available from the programme implementing agencies in the concerned States/Union Territories.

(b) During the months from March, 1985 to June, 1985 a quantity of about 14,646 metric tons of skim milk powder and 500 metric tons of butter oil has been received. However, the information with regard to the quantity of skim milk powder and butter oil received for the month of July, 1985 and the quantity of skim milk powder and butter oil issued by the Indian Dairy Corporation during the months March, 1985 to July 1985 is under compilation. Allocation of gift commodities under food aid programme is approved by the European Economic Community (EEC) on annual basis. So far, no firm commitment has been received from EEC for the year 1985 as also for subsequent years.

(c) The amounts disbursed to various States/Union Territories under Operation Flood II are given in Statement II below,